

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No: 266 of 2022/RG

Dated: 03.03.2022

Consequent upon the approval of Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, the following promotions are hereby effected:

- i. Shri Ajay Sharma, Deputy Registrar, is temporarily promoted as Joint Registrar(Administration) in the pay Level-12, (78800-209200) against the post fallen vacant due to the retirement of Sh. Satish Kumar Parihar, Joint Registrar(Adm).
- ii. Shri Shabir Ahmad Baqal, Assistant Registrar-I is temporarily promoted as Deputy Registrar in the pay Level-11 (67700-208700), against the post fallen vacant due to the promotion of Shri Ajay Sharma as Joint Registrar(Adm).
- iii. Shri Syed Shamim Ahmad, Assistant Registrar-II is temporarily promoted as Assistant Registrar-I in the pay Level-8A (50700-160600), against the post fallen vacant due to the promotion of Shri Shabir Ahmad Baqal as Deputy Registrar.
- iv. Shri Brij Lal Singh, Section Officer is temporarily promoted as Assistant Registrar-II in the pay Level-8 (47600-151100), against the post fallen vacant due to the promotion of Shri Syed Shamim Ahmad as Assistant Registrar-I.
- v. Shri Ghulam Qadir Rather, Court Officer is temporarily promoted as Section Officer in the pay Level-7 (44900-142400), against the post fallen vacant due to the retirement of Shri Kuldeep Raj, Section Officer.

Besides, Bashir Ahmad Baig, Head Assistant is temporarily promoted as Section Officer in the pay Level 7 (44900-142400), against the post fallen vacant due to the promotion of Shri Brij Raj Singh as Assistant Registrar-II.

13

- vi. Shri Bilal Ahmad Wani, Head Assistant is temporarily promoted as Court Officer in the pay Level-6E (35900-113500), against the post fallen vacant due to promotion of Sh Ghulam Qadir Rather, Court Officer as Section Officer.
- vii. S/Shri Reyaz Ahmad Bhat and Rakesh Kumar, Senior Assistants are temporarily promoted as Head Assistants in the pay Level-6B (35600-112800), against the posts fallen vacant due to the promotions of Sh. Bashir Ahmad Baig, Head Assistant as Section Officer and Bilal Ahmad Wani, Head Assistant as Court Officer, respectively.

Note: The promoted officers/officials shall continue to work at their present place of posting, till further orders.

By Order.

(Sanjeev Gupta)
Registrar General

No: 5112-41 /RG/GS

Dated: 03.03.2022

Copy of above forwarded to the:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh,
4. Director, J&K Judicial Academy, Jammu,
..... for information.
5. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
6. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu
..... for information and necessary action.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Accounts Officer, High Court Wing Jammu/Srinagar
9. Concerned Officers/Officials.
..... for information and necessary action.
10. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping record of the same.

Registrar General